

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	Cri. Appeal 634/14	Balu Vitthal Pol, Indu R. Sonawane, Ramesh Bapu Sonawane, Mahohar Vitthal Pol Vs The State of Maharashtra - Vikhroli Police Station – Kavita Pol	Judgment	
02	POCSO Case 471/18	The State of Antop Hill Police Station Vs Abdul Rheman Mehabub Lohar	Judgment	
03	POCSO Case 548/18	CSMT Railway Police Station Vs Kishorkumar Ramshankar Kashyap	Accused Stm.	
04	BAIL APPL POCSO 100 784/2020 in POCSO Case 474/19	The State- Amboli Police Station, Vs Khubeb	Hrg	
05	ABA 102161/2019	Hemant Sudam Bane And 3 Others Vs State Worli Police Station	order	
06	ABA 100418/2020	Reksona Alias Rekha Faizuddin	order	

		Shaikh Vs State D B Marg Police Station		
07	ABA 100124/2020	Anil Kasturchand Shah And 5 Others Vs State Sion Police Station	Say	
08	ABA 100470/2020	Ajaykumar Bankim Rathod Vs State Agripada Police Station	Hrg	